

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP (CAA) No.12/Chd/CHD/2017**

In the matter of:

Mukul Sales Pvt. Ltd. & Ors.

....Petitioners.

Present: Mr.Roopak Bansal, Advocate for petitioners.

No time left. Adjourned to 08.08.2017 for arguments.

*Sd/-*  
(Justice R.P.Nagrath)  
Member (Judicial)

*July* 26, 2017.  
Ashwani